

वर्ष	राष्ट्रीय जल पूर्ति एवं सफाई कार्य- क्रम के अन्त- र्गत	कूप निर्माण कार्य- क्रम के अन्तर्गत
	(रुपये लाखों में)	(रुपये लाखों में)
1966-67	122.57	11.43
1967-68	140.73	14.00
1968-69	191.34	8.91

(ग) से (च). सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी।

Fertilizer Factory in Gujarat by Birlas

7873. SHRI BHOGENDR A JHA :
SHRI ONKAR LAL BERWA :
SHRI RAGHUVIR SINGH
SHASTRI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether it is a fact that offer of help has been received from the U. S. A., for setting up a fertilizer factory in Gujarat by the Birlas; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN):
(a) No.

(b) Does not arise.

Widening of Road in Rotas Nagar, Shahdara, Delhi

7874. SHRI SURAJ BHAN : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government propose to widen the road leading inside

Babarpur Road, Rohtas Nagar, Shahdara Delhi;

(b) the extent to which the road which is 45 feet wide, is proposed to be extended;

(c) whether the road will be widened from both the sides and, if not, the reasons therefor;

(d) whether any compensation will be given in lieu of plots thus covered in the shape of other land; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (e). Information is being collected and will be laid on the Table of the Sabha in due course.

पाकिस्तानी पठानों द्वारा बनाई गई गुप्त बीमा कम्पनी

7875. श्री रामगोपाल शाल्वाले : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तानी पठानों ने बम्बई में एक गुप्त बीमा कम्पनी स्थापित कर रखी है ;

(ख) क्या यह भी सच है कि उक्त कम्पनी का काम तस्कर व्यापारियों के माल को उनके निदिष्ट स्थान तक पहुंचाने के लिये माल का बीमा करना है ; और

(ग) यदि हां, तो तत्सम्बन्धी ब्योरा क्या है और इस पर सरकार की क्या प्रतिक्रिया है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) से (ग). सरकार को किसी गुप्त बीमा कम्पनी का पता नहीं है।

National Coal Development Corporation

7876. SHRI N. R. DEOGHARE : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) the number of workers in Umrer Colliery of the National Coal Development Corporation and how many of them are permanent; and

(b) the number of persons who gave their land for coal mines and whether those persons have been given work in the mines ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO): (a) The number of workers in Umrer Colliery is 457. The information about the number of employees who are permanent is being ascertained.

(b) The number of persons affected by the acquisition of land in Umrer is about 175. The information about the number of persons given employment is being ascertained.

Deaths Due to Lack of Medical Treatment during Doctors Strike

7877. SHRI RAM AVTAR SHARMA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government have conducted any survey to find out the number of persons who died due to lack of medical treatment as a result of doctor's strike in hospitals in Delhi during the first week of April, 1969;

(b) whether any responsibility has been fixed on doctors and nurses for the neglect of their duty;

(c) whether any punishment has been given to the guilty doctors of Delhi hospitals; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No death due to lack of medical care in Delhi hospitals during the Junior Doctors strike has been reported. The emergency services were maintained throughout and the indoor patients were properly looked after.

(b) to (d). The action is being taken in terms of the statement made by the Minister in the Lok Sabha on the 10th April, 1969.

तमिल नाडु में थियेटर मालिकों द्वारा धनकर का भुगतान

7878. श्री अर्जुन सिंह भदौरिया : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) तमिल नाडु में एक लाख से पांच लाख रुपये की राशि पर धन कर देने वाले थियेटर मालिकों के नाम क्या हैं; और

(ख) तमिल नाडु में पांच लाख से दस लाख रुपये की राशि पर धनकर देने वाले थियेटर मालिक के नाम क्या हैं ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) और (ख). अपेक्षित सूचना तत्काल उपलब्ध नहीं है; और वह एकत्रित की जा रही है। उसे यथाशीघ्र सदन की मेज पर रख दिया जायगा।

भारत के उद्योगों में विदेशी निवेश

7879. श्री शशि भूषण : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) स्वतन्त्रता से पूर्व भारत के औद्योगिक क्षेत्र में कितनी विदेशी पूंजी लगी हुई थी और स्वतन्त्रता के पश्चात् इसमें कितनी वृद्धि हुई है; और

(ख) जिन उद्योगों में उक्त पूंजी लगी हुई है उन उद्योगों का व्यौरा क्या है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) और (ख). विदेशी निवेशों के आंकड़े भारतीय रिजर्व बैंक द्वारा विदेशी निवेशों के सम्बन्ध में समय-समय पर किये जाने वाले सर्वेक्षणों से लिये जाते हैं। चूंकि विदेशी निवेशों के सम्बन्ध में सबसे पहला जो सर्वेक्षण किया गया था वह जून 1948 के अन्त के सम्बन्ध में था, इस लिये स्वतन्त्रता से पहले के विदेशी निवेशों के आंकड़े उपलब्ध नहीं हैं। कारबार में लगायी गयी बकाया विदेशी पूंजी के सबसे हाल के जो आंकड़े उपलब्ध हैं वे मार्च, 1965 के